

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No224
C.P.(IB)/24(AHM)2021

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

Centrum Financial Services Ltd
V/s
Olga Menezes

.....Applicant

.....Respondent

Order delivered on 27/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Ashish Dalal.
For the Respondent : Advocate, Mr. Arpit Singhvi.

ORDER

Learned counsel for the Applicant states that order dated 02.06.2022 records that scrutiny was pending, now the objection are removed.

Scrutiny department to expedite the numbering of application.

List on 13.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**